

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 129(ND)14
CA. NO.

CORAM:




PRESENT: **SH. S.K. MOHAPATRA**
 HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.04.2017

NAME OF THE COMPANY: M/s. Sh. Rajnish Chadha V/s. M/s. Celsius Healthcare Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATUR
1.	RASSHEKHAR RAO	ADVOCATE	PETITIONER	
2.	JATIN MONGIA	ADVOCATE	"	
3.	GURU PURI	"	"	
4.	Rajnish Chadha		"	
5.	Mr. Saurabh Kalia	Advocate	Respondents	
6.	Ms. Yamini Sharma	"	"	

Order

Arguments of the petitioner heard. To come with the respondent on 26.04.2017.


[S.K. MOHAPATRA]
MEMBER [T]


[INA MALHOTRA]
MEMBER [J]